

**CP NO.11 (ND)/2010
RT No.20/2016**

Mr. Pawan Kumar

...Petitioner

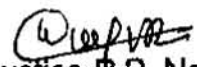
Versus.


M/s Newtech Agro Products Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Gaurav Mankotia, Advocate for petitioner.
Mr. Praveen Gupta, Advocate for Mr. Arun
Saxena, Advocate for respondents No.1 & 5 to 9.

Mr. Praveen Gupta, Advocate submits that the marriage of niece of Mr. Arun Saxena is fixed and seeks adjournment. Otherwise also whole day was consumed in arguments in CP No.10 (ND)/2013 / RT No.28/2016. Therefore, post the matter for arguments to 11.01.2017.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member (Technical)

December 15, 2016

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